<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 311 OF 2017

Dated: 29th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: NTPC Limited Vs. Central Electricity Regulatory & Ors.	/ Co	ommission	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Lakshyajit Singh	
Counsel for the Respondent(s)	:	Mr. G. Umapathy Ms. R. Mekhala for R-2	2

<u>ORDER</u>

Pleadings are complete.

List the matter for hearing on <u>08.10.2018</u>. Tag to Appeal No. 25 of 2017.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/js